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OA. NO: 1/2004.

27.2.2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Shri Praveen Kumar for applicant. Shri Bhupendra Singh for Shri N.K. Agarwal for respondents. Counsel for the applicant has sought to permission to withdraw the Original Application. Allowed. The O.A. is dismissed as withdrawn accordingly, with liberty to file fresh O.A. if so advised.

Sayan

M(A)

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